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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 735/241/HDB/2019
NAME OF THE COMPANY	Protopack Food Packaging Pvt Ltd
NAME OF THE PETITIONER(S)	Ravinder Kumar & another
NAME OF THE RESPONDENT(S)	Protopack Food Packaging Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner appeared. No one appeared for the respondents in spite of service of notice. The matter to proceed ex parte against the respondents. The matter to appear for further consideration on 26.08.2021.


**MEMBER
(TECHNICAL)**

Karim


**MEMBER
(JUDICIAL)**